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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1331/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Satyaprakash Aggarwal & Ors.
V/s.
Vistar Metal Industries Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
Demeshi Jureka	Priyanka Mehra, Pooja Vasandani 16 Rajani Associates for Corporate Receptor. Mr. Mani Rani on behalf of Corporate Receptor		Pooja -SV
16.	A. Simil Purohit Bhushan Chavan	Counsel Advocate	PL

ORDER

CP No.1331/ I&BP/NCLT/MB/MAH/2017

First Call : Pass Over.

Second Call : List this matter on 14.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)